

**GOVERNMENT OF INDIA  
MINISTRY OF COAL**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 203  
ANSWERED ON 02.02.2026**

**SUPPORT TO ENERGY TRANSITION**

**203. DR. K. LAXMAN:**

Will the Minister of *COAL* be pleased to state?

- (a) manner in which government is leveraging record renewable energy capacity additions in 2025 alongside coal-based generation to meet rising electricity demand in a reliable and balanced manner;
- (b) the role envisaged for new coal-based capacity during the next seven years within Government's long-term resource adequacy and energy security planning; and
- (c) the measures being undertaken to enhance operational flexibility of the coal fleet, align power purchase arrangements and support grid strengthening and storage deployment for seamless integration of high renewable energy penetration?

**ANSWER**

**MINISTER OF COAL AND MINES  
(SHRI G. KISHAN REDDY)**

(a): Government is pursuing a balanced and integrated approach to meet the country's rising electricity demand by leveraging rapid growth in renewable energy alongside coal-based generation to ensure reliability and affordability. As on 31.12.2025, the installed generation capacity from non-fossil fuel is 266.78 GW while installed generation capacity from thermal (coal and lignite) is about 226 GW. The share of installed capacity from non-fossil fuel is about 51.94% in total installed capacity of 513.68 GW in the country.

(b): Coal-based capacity remains an essential component of Government's long-term resource adequacy and energy security planning. Installed generation capacity requirement from thermal (coal and lignite) is estimated to reach 307 GW by 2034-35. To meet this requirement, several initiatives have been undertaken - thermal capacity of around 40,345 MW is currently under construction, contracts of 22,920 MW thermal capacity addition have already been awarded, and 24,020 MW of coal and lignite-based capacity is in planning stage.

(c): Steps have been taken to support the grid for accommodating greater quantum of Renewable Energy in the Energy mix. The Renewal Energy projects are connected to the grid after statutory approvals and confirmation of grid readiness by the concerned authorities. Government has waived off the Inter-State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June, 2025 and these charges have been reduced in graded manner thereafter. Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.